GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.1684 TO BE ANSWERED ON 27.07.2016

UNDERBRIDGE AT JHANSI- MANIKPUR LINE

† 1684. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the location-wise details of the underbridges being constructed on Jhansi-Manikpur line at present;
- (b) the time limit fixed to complete the above construction work; and
- (c) the details of the contractors in whose case the time limit fixed for the contract of work is already over and the work is still lying pending?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1684 BY SHRI BHAIRON PRASAD MISHRA TO BE ANSWERED IN LOK SABHA ON 27.07.2016 REGARDING UNDERBRIDGE AT JHANSI- MANIKPUR LINE

- (a): Works for construction of subways in lieu of 35 level crossings (LCs) on Jhansi–Manikpur Section have been sanctioned. Out of these 35 subways, 03 subways have been completed, construction of subways in lieu of 02 LCs is not feasible as per site conditions and works of construction of 10 subways are in progress. Works for construction of remaining 20 subways are at various stages of planning, estimation and invitation of tender.
- (b) & (c): Funds for Road safety Works (ROBs/RUBs/Subways/ Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. During construction of subways, there is need to impose speed restriction, thus consuming Engineering Time Allowance. Due to limited availability of funds and huge throwforward of already sanctioned works, these works are progressing to the extent possible subject to availability of funds and Engineering Time Allowance.
